

etc., were completely washed away by the floods. Lakhs of acres of standing crops—each acre costing Rs. 8,000 were completely damaged or ruined. Roads, telecommunication network, electricity and water supply were completely ruined in Nellore, Tirupati, Chittoor, Krishna, Guntur and Prakasam districts of Andhra Pradesh. The so-called Government of India have not rushed any aid so far either to Tamil Nadu or Andhra Pradesh. Even big cities like Tirupati were marooned. The people could not come out from the marooned places.

I, therefore, urge upon the Government of India to tackle this thing on a war footing and rush medicines and all the required aid to the Governments of Andhra Pradesh, Tamil Nadu and Karnataka. This should be treated on a natural calamity basis. The South Indian States are being given a step-motherly treatment. (*Interruptions*) Even though the Prime Minister is coming from the South India, he has not thought about this flood situation which has seriously and completely affected the coastal belt of Andhra Pradesh, Tamil Nadu and Karnataka. We are going to take it up very seriously.

KUMARI FRIDA TOPNO (Sundergarh)
: Sir, I was arrested....

MR. SPEAKER : Madam, I have received your notice of privilege motion. I have to find out the facts. I am looking into it. You had a discussion with the Secretary-General also. Please do not raise it now. After we got the facts, we will deal with it.

(*Interruptions*)

[*Translation*]

SHRI MADAN LAL KHURANA (South Delhi) : Mr. Speaker, Sir, I have written a letter to you and with that letter I have sent an investigation report along with the facts and figures.

[*English*]

MR. SPEAKER : You don't have to mention about the letters written to me. Please follow the rules.

[*Translation*]

SHRI MADAN LAL KHURANA : Mr. Speaker, Sir, I am talking about the report. The report which I have received, states that it was propagated in recent bye-election that the Prime Minister has won the elections with record votes. But the other side of this report points out about the rigging of poll. A Congress leader who is an M.L.A. there stated:

[*English*]

"It was heavy polling and peaceful rigging."

[*Translation*]

According to this report, from the very beginning of the electoral process, no candidate was allowed to file his nomination and some people were seen standing outside. The....(*Interruptions*)

MR. SPEAKER: Mr. Khurana, you have been discussing it regularly. It is not proper. In this way, objections can be raised against you too. (*Interruptions*)

SHRI MADAN LAL KHURANA: This issue is related to the constituency of the Prime Minister of the country. It is a very important issue. It is a blot on the face of the democracy of the country because heavy rigging has taken place in the constituency of the Prime Minister. It is up to the Prime Minister as to how to remove this black spot. My submission is that this issue should be investigated.

(*Interruptions*)